

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4818
TO BE ANSWERED ON 30.03.2017**

ELECTRIFICATION OF VILLAGES

†4818. SHRI GOPAL SHETTY:

**Will the Minister of POWER
be pleased to state:**

(a) whether the Government has received proposals for electrification of the villages situated in inaccessible areas including the backward villages and forest areas through non-conventional energy sources during the last three years and the current year;

(b) if so, the details thereof, State- wise;

(c) the number of proposals approved along with the number of proposals still pending for approval and the time by which the remaining proposals are likely to be approved; and

(d) the funds released by the Government for this purpose during the said period State/UT-wise?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (c) : Decentralized Distributed Generation (DDG) under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) provides electricity access to un-electrified villages/habitations where grid connectivity is not feasible or not cost effective. Based on the proposals received from States, projects of Rs.1254.22 crore have been sanctioned under DDG in the last three years and current year as detailed in Annexure-I. As on date no Detailed Project Report (DPR) under DDG is pending.

(d) : Grant of Rs.264.15 crore has been released under DDG during the last three years and current year. The State-wise details are at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 4818 TO BE ANSWERED IN THE LOK SABHA ON 30.03.2017.

THE STATE-WISE PROJECTS SANCTIONED UNDER DDG DURING THE LAST THREE YEARS AND CURRENT YEAR.

Sr. No.	Name of the State	No. of Projects (Habitations & Villages)	Sanctioned Cost (Rs. in crore)
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Projects sanctioned in 2013-2014

1	Andhra Pradesh	205	49.18
2	Chhattisgarh	87	24.31
4	Karnataka	37	27.50
5	Kerala	15	5.32
6	Meghalaya	3	3.89
7	Odisha	7	1.97
Total		354	112.17

Projects sanctioned in 2014-2015

Nil			
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Projects sanctioned in 2015-2016

1	Andhra Pradesh	165	22.09
2	Assam	521	294.81
3	Arunachal Pradesh	1000	117.48
4	Chhattisgarh	523	177.95
5	Jharkhand	305	147.19
6	Karnataka	2	.62
7	Madhya Pradesh	122	60.93
8	Meghalaya	77	8.23
9	Odisha	190	56.76
Total		2905	886.06

Projects sanctioned in 2016-2017

1	Arunachal Pradesh	176	41.83
2	Chhattisgarh	327	91.26
3	Jharkhand	77	48.98
5	Meghalaya	132	32.32
6	Uttarakhand	13	3.31
7	Odisha	79	38.29
Total		804	255.99
Grand Total			
		4063	1254.22

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 4818 TO BE ANSWERED IN THE LOK SABHA ON 30.03.2017.

State-wise grant release under DDG

Sr. No.	Name of the State	Grant Amount (Rs in crore)
FY 2013-14		
1	Andhra Pradesh	8.78
2	Chhattisgarh	9.36
3	Uttarakhand	1.27
	Sub Total	19.41
FY 2014-15		
1	Andhra Pradesh	1.39
2	Chhattisgarh	13.13
3	Madhya Pradesh	6.64
4	Uttarakhand	1.48
	Sub Total	22.64
FY 2015-16		
1	Andhra Pradesh	10.92
2	Chhattisgarh	32.03
3	Karnataka	5.30
4	Uttar Pradesh	11.32
5	Madhya Pradesh	3.93
	Sub Total	63.50
FY 2016-17		
1	Chhattisgarh	50.98
2	Assam	81.70
3	Rajasthan	24.68
4	Kerala	1.24
	Sub Total	158.60
	Grand Total	264.15
